

Gujarat (Supplementary) Appropriation Act, 1966

3 of 1966

[16 March 1966]

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Gujarat (Supplementary) Appropriation Act, 1966

3 of 1966

[16 March 1966]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat to the service of the year ending on the thirty-first day of March 1966. It is hereby enacted in the Seventeenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Supplementary) Appropriation Act, 1966.

<u>2.</u> Issue Of Rs. 8,62,18,829 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1965-66 :-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of Rs. 8,62,18,829 towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1966, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujaratby this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1966.

SCHEDULE 1

SCHEDULE I (See Sections 2 and 3)

Sr.	Services and	Heads of				Sums not
No.	Purposes	Accounts		Voted by	Charged on	exceeding Total
				the Legislative Assembly	the Consolidated Fund	
				Rs.	Rs.	Rs.
1	Land Revenue	9	Land Revenue	20		20
2	State Excise Duties	10	State Excise Duties	83,000		83,000
3	Sales Tax	12	Sales Tax	2,45,000		2,45,000
4	Other Taxes and Duties	13	Other Taxes and Duties	70,32,200	394	70,32,594
5	Stamps	14	Stamps	32,000		32,000
6	Registration Fees	15	Registration Fees	75,000		75,000
7	Interest	16	Interest on Debt and other obligations		10,63,000	10,63,000
8	Parliament, State /Union Territory Legislatures	18	Parliament, State /Union Territory Legislatures	1,40,500		1,40,500
9	General Administration	19	General Administration	4,90,560	46,412	5,36,972
10	Administration of Justice	21	Administration of Justice	2,62,000	22,133	2,84,133
11	Jails	22	Jails	7,06,010		7,06,010
12	Police	23	Police	1,00,21,206	15,063	1,00,36,259
13	Miscellaneous Departments	26	Miscellaneous Departments	7,45,544		7,45,544
4	Scientific Departments	27	Scientific Departments	92,000		92,000
15	Education	28	Education	86,21,470	3,064	86,24,634
16	Medical	29	Medical	34,00,000	1,918	34,01,918
47	Public Health	30	Public Health	23,85,010		23,86,010
18	Agriculture	31	Agriculture	30		30
19	Animal	33	Animal	10		10

	Husbandry		Husbandry			
20	Co-operation	34	Co-operation	24,400	2,158	28,558
21	Industries	35	Industries	10		10
22	Community Development Projects, National Extension Service and Local Development Works.	37	Community Development Projects, National Extension Service and Local Development Works		4,710	4,710
23	Miscellaneous Social and Developmental Organisations	39	Miscellaneous Social and Developmental Organisations	24,81,000		24,81,000
24	Irrigation	42	Multipurpose River Schemes, 43 Irrigation, Navigation, Embankment and Drainage Works (Commercial) and 44, Irrigation, Navigation, Embankment and Drainage Works (noncommercial)	8,79,030		8,79,030
25	Public Works	50	Public Works	80		80
26	Ports and Pilotage	53	Ports and Pilotage	1,48,80,249		1,48,30,249
27	Famine Relief	64	Famine Belief	55,00,000		55,00,000
28	Pensions and Other Retirement Benefits	65	Pensions and Other Retirement Benefits	4,48,000		4,48,000
29	Stationery and Printing	68	Stationery and Printing	10		10
30	Forest	70	Forest	15,84,000	24,446	16,08,445
31	Miscellaneous	71	Miscellaneous	10	11,39,000	11,39,010
32	Expenditure Connected with National Emergency	78-A	Expenditure Connected with National Emergency	4,10,250		4,10,250
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	on Public		on Public Health			
34	Capital Outlay on Schemes of Agricultural Improvement and Research	95	Capital Outlay on Schemes of Agricultural Improvement and Research		1,05,680	1,05,680
35	Capital Outlay on Industrial and Economic Development	96	Capital Outlay on Industrial and Economic Development	36,00,000		36,00,000
36	Irrigation	98,	Capital Outlay on Multipurpose River Schemes, 99, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial) and 100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (non- Commercial)	50	1,20,645	1,20,695
37	Capital Outlay on Public Works	103,	Capital Outlay on Public Works	70	41,395	41,405
38	Expenditure on Capital for Gujarat.	107,	Expenditure on Capital for Gujarat	20		20
39	Capital Outlay on other Works	109,	Capital Outlay on Other Works 		70,000	70,000
40	Capital Outlay on Ports	110,	Capital Outlay on Ports	24,58,403		24,68,403
41	Capital Outlay on Schemes of Government Trading	124,	Capital Outlay on Schemes of Government Trading.	1,43,95,600		1,43,95,600
	Total Expenditure on Capital Account			2,04,54,163	3,37,720	2,07,91,883
42	Other Loans		Other Loans		1,16,000	1,16,000
43	Loans and Advances bearing interest	Q.	Loans and Advances by State/Union Territory	25,00,060		25,00,060

			Governments			
-	Total Disbursements under Debt Heads			25,00,060	1,16,000	26,16,060
		Grand Total		8,34,42,822	27,76007	8,62,18,829